

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM

TO

ADJUDICATION ORDER NO. AO/VKV/38/2015

1. Whereas an order bearing No. AO/VKV/38/2015 dated July 09, 2015 (hereinafter referred to as "the order") was passed against "M/s. Abner Pharmaceuticals Ltd." imposing certain penalty.
2. And whereas I have noticed an inadvertent error in the penalty imposed amount mentioned in word as Rupees "Three lakh fifty only" of the Company stated in the order. In this regard, penalty imposed amount mentioned in word shall be read as Rupees "Three Lakhs fifty thousand only".
3. Other contents of the order shall remain unchanged.

DATE: July 22, 2015

PLACE: New Delhi



VIJAYANT KUMAR VERMA

ADJUDICATING OFFICER